

**PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

SUB: REFRESHER COURSE – ANDHRA PRADESH JUDICIAL ACADEMY, SECUNDERABAD - Nomination of 31 Junior Civil Judges working in the States of Telangana and Andhra Pradesh to undergo 32nd Refresher Course for two weeks from 06.06.2016 (Monday) to 18.06.2016 (Saturday) at Andhra Pradesh Judicial Academy, Secunderabad – **ORDERS – ISSUED.**

REF: Letter ROC.No.327/2016/APJA-Sec'bad, dated 02.05.2016 from the Director, Andhra Pradesh Judicial Academy, Secunderabad.

ORDER ROC.NO. 3235/2016-B.SPL. DATED: 16.05.2016

The High Court is pleased to pass the following orders:

The following 31 Junior Civil Judges working in the States of Telangana and Andhra Pradesh, mentioned in Column No.2, are hereby nominated to undergo 32nd Refresher Course for two weeks from 06.06.2016 (Monday) to 18.06.2016 (Saturday) at Andhra Pradesh Judicial Academy, Secunderabad and directed to handover charge of their posts to the officers mentioned in Column No.3 and proceed to attend the said Course and to report at the Academy on 06.06.2016 (Monday) at 8.30 a.m.

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER OF THE COURT PLACED IN FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	Smt. G.Deena, II Addl. Junior Civil Judge, Kadapa.	I Addl. Junior Civil Judge (Juvenile Court), Kadapa.
2.	Smt. B.Sridevi, II Metropolitan Magistrate (Juvenile Court), Cyberabad at L.B.Nagar, Rangareddy District.	III Metropolitan Magistrate, Cyberabad at L.B.Nagar, Rangareddy District.
3.	Sri B.Appala Swamy, Junior Civil Judge, Rayadurg, Ananthapuram District.	Addl. Junior Civil Judge (Juvenile Court), Ananthapuram.
4.	Smt. K.Vijaya Kalyani, Junior Civil Judge, Palasa, Srikakulam District. (The officer is directed to handover charge of her post and also the posts of Prl. & Addl. Junior Civil Judge, Sompeta and Junior Civil Judge, Ichapuram, which posts she is holding in full additional charge)	Junior Civil Judge, Tekkali, Srikakulam District.
5.	Smt. Velupula Bhavani, I Metropolitan Magistrate for trial of cases under M.V.Act, Mobile Court, Vijayawada, Krishna District.	II Metropolitan Magistrate for Railways, Vijayawada, Krishna District.
6.	Smt. Harisha, Addl. Junior Civil Judge (Juvenile Court), Sangareddy, Medak District.	Prl. Junior Civil Judge, Sangareddy, Medak District.
7.	Smt. B.Pushpalatha, Prl. Rent Controller-cum-XVII Asst. Judge, City Civil Court, Secunderabad.	Addl. Rent Controller-cum-XVIII Asst. Judge, City Civil Court, Secunderabad.

8.	Ms. A.Sai Kumari, Junior Civil Judge, Uravakonda, Ananthapuram District.	Junior Civil Judge, Guntakal, Ananthapuram District.
9.	Sri Y.Nagaraja, Junior Civil Judge, Kalyandurg, Ananthapuram District.	Prl. Junior Civil Judge, Ananthapuram
10.	Smt. B.Nirmala, Junior Civil Judge, Anaparthi, East Godavari District.	VI Addl. Junior Civil Judge, Rajahmundry, East Godavari District.
11.	Sri P.Akbar Khan, Junior Civil Judge, Parchur, Prakasam District.	Prl. Junior Civil Judge, Chirala, Prakasam District.
12.	Ms. K.Sailaja, I Addl. Junior Civil Judge, Kovvur, West Godavari District. (The officer is directed to handover charge of her post and also the post of Prl. Junior Civil Judge, Kovvur, which post she is holding in full additional charge)	II Addl. Junior Civil Judge, Kovvur, West Godavari District.
13.	Smt. T.Anitha, I Addl. Junior Civil Judge, Warangal. (The officer is directed to handover charge of her post and also the post of Prl. Junior Civil Judge, Warangal, which post she is holding in full additional charge)	IV Addl. Junior Civil Judge (Juvenile Court), Warangal.
14.	Smt. A.Purnima, Prl. Junior Civil Judge, Puttur, Chittoor District.	Addl. Junior Civil Judge, Puttur, Chittoor District.
15.	Sri Kumar Vivek, Judicial Magistrate of First Class, Special Mobile Court, Ongole, Prakasam District.	Special Judicial Magistrate of First Class, Excise Court, Ongole, Prakasam District.
16.	Smt. B.Aparna Devi, Prl. Junior Civil Judge, Ramannapet, Nalgonda District.	Judicial Magistrate of First Class, Special Mobile Court, Nalgonda.
17.	Smt. M.Padmaja, Junior Civil Judge, Nidamanur, Nalgonda District.	Prl. Junior Civil Judge, Miryalguda, Nalgonda District.
18.	Sri B.Thirupathi, Junior Civil Judge, Aler, Nalgonda District.	Addl. Junior Civil Judge, Bhongir, Nalgonda District.
19.	Smt. V.Lakshmi Rajyam, Prl. Junior Civil Judge, Bobbili, Vizianagaram District. (The officer is directed to handover charge of her post and also the post of Addl. Junior Civil Judge, Bobbili, which post she is holding in full additional charge)	Junior Civil Judge, Salur, Vizianagaram District.
20.	Smt. Bommathula Shobha Kumari, III Addl. Junior Civil Judge, Guntur.	IV Addl. Junior Civil Judge (Juvenile Court), Guntur.

21.	Smt. Ch.Panchakshari, III Addl. Junior Civil Judge, Khammam.	I Addl. Junior Civil Judge (Juvenile Court), Khammam.
22.	Sri K.P.Balaji, II Addl. Junior Civil Judge, Rajahmundry, East Godavari District.	III Addl. Junior Civil Judge (Juvenile Court), Rajahmundry, East Godavari District.
23.	Sri K.Nagaraja Rao, IV Addl. Rent Controller-cum-XVI Asst. Judge, City Civil Court, Hyderabad. (The officer is directed to handover charge of his post and also the post of III Addl. Rent Controller-cum-XV Asst. Judge, City Civil Court, Hyderabad, which post he is holding in full additional charge)	I Addl. Rent Controller-cum-XIII Asst. Judge, City Civil Court, Hyderabad.
24.	Sri V.Subba Reddy, Spl. Judicial Magistrate of First Class for Railways, Guntakal, Ananthapuram District.	Junior Civil Judge, Guntakal, Ananthapuram District.
25.	Sri Ch.Venkata Naga Srinivasa Rao, Prl. Junior Civil Judge, Chilakaluripet, Guntur District.	Addl. Junior Civil Judge, Chilakaluripet, Guntur District.
26.	Sri P.Raju, Spl. Judicial Magistrate of First Class, Excise Court, Kurnool.	Judicial Magistrate of First Class, Special Mobile Court, Kurnool.
27.	Smt. N.Roja Ramani, II Addl. Junior Civil Judge-cum-XIX Metropolitan Magistrate, Cyberabad, Kukatpally at Miyapur, Rangareddy District.	I Addl. Junior Civil Judge-cum-XVI Metropolitan Magistrate, Cyberabad at Kukatpally, Rangareddy District.
28.	Sri Mohd. Afroz Akthar, II Addl. Junior Civil Judge, Karimnagar. (The officer is directed to handover charge of his post and also the post of Prl. Junior Civil Judge, Karimnagar, which post he is holding in full additional charge)	I Addl. Junior Civil Judge (Juvenile Court), Karimnagar.
29.	Kum. K.Umadevi, VIII Asst. Judge, City Civil Court, Hyderabad.	IX Asst. Judge, City Civil Court, Hyderabad.
30.	Sri I.Srinivasa Murthy, I Addl. Junior Civil Judge, Kakinada, East Godavari District. (The officer is directed to handover charge of his post and also the post of Prl. Junior Civil Judge, Kakinada, which post he is holding in full additional charge)	II Addl. Junior Civil Judge, Kakinada, East Godavari District.

31.	Sri C.Muralidhar, Junior Civil Judge, Nagari, Chittoor District.	Addl. Junior Civil Judge, Puttur, Chittoor District.
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The Officers mentioned in Column No.3, will be in full additional charge of the post mentioned in Column No.2, of the relevant row during the period of absence of the above said officers who are nominated to participate in the above said course for two weeks from 06.06.2016 to 18.06.2016 at Andhra Pradesh Judicial Academy, Secunderabad.

On return from the above said course, the officers mentioned in Column No.2 will rejoin duty in their respective posts.

NOTE: The Training Proceedings is placed in the High Court's Web Site <http://hc.tap.nic.in>. The downloaded copy from the web site is valid for relieving and reporting training at Andhra Pradesh Judicial Academy, Secunderabad.


16.5.2012
REGISTRAR (VIGILANCE)

To

1. The officers.
2. The incharge officers.
3. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
4. The Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to direct the concerned to upload the proceedings in the High Court's website).
5. The Chief Judge, City Civil Court, Hyderabad.
6. The Chief Judge, City Small Causes Court, Hyderabad.
7. The Metropolitan Sessions Judge, Hyderabad.
- 8. THE PRL. DISTRICT AND SESSIONS JUDGES:**
Kadapa, Rangareddy District at L.B.Nagar, Ananthapuram, Srikakulam, Krishna at Machilipatnam, Medak at Sangareddy, East Godavari at Rajahmundry, Prakasam at Ongole, West Godavari at Eluru, Warangal, Chittoor, Nalgonda, Vizianagaram, Guntur, Khammam, Kurnool, Karimnagar.
9. The Pay and Accounts Officer, Hyderabad.
- 10. THE DISTRICT TREASURY OFFICERS:**
Kadapa, Rangareddy District at L.B.Nagar, Ananthapuram, Srikakulam, Krishna at Machilipatnam, Medak at Sangareddy, East Godavari at Kakinada, Prakasam at Ongole, West Godavari at Eluru, Warangal, Chittoor, Nalgonda, Vizianagaram, Guntur, Khammam, Kurnool, Karimnagar.
- 11. THE SECTION OFFICERS:** Special Officers Section, Vigilance Cell, E.Section, Work Review Cell, O.P. Cell, D.Budget, B-Section and Computer Section, High Court of Judicature at Hyderabad.
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